

DIVISION BENCH  
COURT - II

**P-116**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/202(KB)2023

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>MAHADEV TRADING COMPANY VS ELURU JUTE MILLS PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Mr. Udit Agarwal, Adv. ] for Operational Creditor

Mr. Rahul Parasrampurua, Adv.

Ms. Urmila Chakraborty, Adv. ] for the Corporate Debtor

Mr. A. Mehoria, Adv.

Ms. P. Banerjee, Adv.

Ms. A. Das, Adv.

Mr. T. Chattopadhyay, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. At request and by way of an indulgence the matter stands adjourned to **10.06.2024**.
3. It is made clear that no further adjournment will be granted in this matter.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**